

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3631
ANSWERED ON:16.08.2010
INDIRA AWAAS YOJANA
Hazari Shri Maheshwar ;Rama Devi Smt.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the targets fixed under the Indira Awaas Yojana (IAY) have been achieved during the last three years and the current year;
- (b) if so, the details thereof, State-wise;
- (c) if not, the reasons therefor;
- (d) whether the Government proposes to allot houses constructed under IAY directly to the allottee after getting the construction done by any public agency; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (c) The achievement of physical target was more than 90% in 2007-08 and more than 100% in 2008-09. During 2009-10, the physical target was not fully achieved mainly due to imposition of Model Code of Conduct because of General Election to the 15th Lok Sabha. A statement showing the State-wise target set and the achievement made during the last three years and the current year is annexed.

(d) & (e) No, Sir. As per IAY guidelines, houses under the IAY Scheme are to be constructed by the beneficiary himself/herself. No contractor, Government Departments/Organization are involved in the construction of dwelling units. The physical achievement under IAY is quite high mainly because of the fact that the houses are constructed by the beneficiaries themselves.